

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

SUPPLEMENTARY CAUSE – LIST 02.12.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri H.S.Balot, Advocate	S.B.Civil Misc.Transfer Pet..No.113/2015,Smt. Priyanka V/s Praveen Kumar	Mr.Nagraj Goswami

CAUSE – LIST 03.12.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Danpat Choudhary Advocate	S.B.Civil Misc.Transfer Pet.No.45/2015,Smt. Pooja V/s Chattar Singh	Mr.J.S.Bhaleria	Mr.Kishan Bansal
02.	Shri Mali Ram Pareek ,Advocate	S.B.Civil Second Appeal No.32/1994,LR,s of Moti lal& Anr. V/s LR,s Kherajmal & Ors.	Rekha Borana	Mr.Murlidhar Boob
03.	Smt.Suman Porwal , Advocate	S.B.Civil Misc.Appeal No.2280/2012,Smt.Sushila V/s Anurag & S.B.Civil Misc.Appeal No.2347/2012,Smt.Sushila V/s Anurag	Mr.Sanjay Nahar	Mr.Narendra Thanvi
04.	Shri Manish Sisodia Advocate	D.B.Civil Spl.Appeal(W) 173/2004,State V/s Biju Lal & Ors.	Mr.P.R.Singh Jodha,AAG, RHC	Mr.J.P.Joshi & Khet Singh

CAUSE – LIST 05.12.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rajendra Dadich , Advocate	S.B.Civil Misc.Transfer Pet.No.114/2015, Smt. Namrta V/s Vishal Jain	Mr.R.S.Mankad	Mr.Ravindra Acharya

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "